

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**(IB) 432 (ND)/2017**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.12.2017**

**NAME OF THE COMPANY: M/s. Miditech Pvt. Ltd. Vs. Canara Bank &  
Jupiter Capital Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 10 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>For the Petitioner:</b>	Ms. Juhi Bhambhani, for Corporate Debtor		
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	<b>For the Respondent:</b>	Mr. Pardeep Kumar from Canara Bank		
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**ORDER**

Mr. Pradeep Kumar Dogra appears on behalf of Canara Bank and requests for adjournment as his counsel is in personal difficulty.

To come up on 8<sup>th</sup> December, 2017.      ✓

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**